

**"Extinction of Birds"**

7254. DR. KRUPASINDHU BHOI : Will the PRIME MINISTER be pleased to state :

(a) the species of birds that are facing extinction ;

(b) whether Government have drawn any list of animals facing extinction, if so, the details thereof ;

(c) the steps taken for their captive breeding to save them from extinction and to provide them natural habitats ; and

(d) the factors leading to the fast decline in their numbers with steps envisaged for their preservation ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINGH) : (a) and (b) 122 species and sub-species of wild animals and birds found in India are included in Scheduled I of the Wild Life (Protection) Act. 1972 (53 of 1972). Of these, the Cheetah, Mountain Quail, Jerdons Courser, Pink-headed duck and Forest spotted owl are reported to have become extinct. The rest are rare or endangered. However, as a result of conservation action taken in recent years, they are not on the verge of extinction.

(c) For Crocodiles some breeding and rehabilitation centres have been established.

(d) Loss of habitat is the major factor leading to the decline in number of these species. Steps have been taken and are being taken to declare viable habitats of these species as protected areas like National Parks and Wild Life Sanctuaries.

**Recommendation of a special group on needs of tribal and backward areas**

7255. DR. A.U. AZMI : Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether it is a fact that recommendations of a special group which studies the needs of tribal and backward areas have been sent by the Home Ministry to the State Governments ; and

(b) if so, the details of the recommenda-

tions and how far have they been accepted by the State Governments and what has been the salutary effect thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) No.

(b) Does not arise.

**Dual pricing policy of Cement**

7256. DR. A.U. AZAMI : Will the Minister of INDUSTRY be pleased to state the measures Government propose to take to export cement and do away with the dual pricing policy ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : Domestic availability of cement being less than the demand estimates, there is no proposal at present to allow export of cement. After the introduction of policy of partial decontrol of cement w.e.f. 28.2.1982, there has been some improvement in the performance of the industry. The production of cement had gone up by 10% over the previous year. Additional capacities of the order of about six million tonnes have been installed of which 3.00 million tonne had commenced commercial production during the year 1982-83. With relatively easier availability of cement in the open market, blackmarketing of cement has been minimised to a considerable extent. The cement factories have also been in a position to earn significant returns and improve their financial strength. Priority areas also continue to get cement at controlled prices.

The implementation of the policy is constantly under review, there is no question, at present, of doing away with the scheme of partial de-control of cement.

**Fall in targets of certain Industries**

7257. DR. A.U. AZMI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the targets have fallen short in a number of industries like cement, rubber, footwear, etc. in 1982-83 while there has been appreciable increase in the production in some industries ; and

(b) if so, the steps proposed to remove the impediments which came in the way of